

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Civil) No(s).785/2024

YASH DODANI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 22-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYANFor Petitioner(s) Mr. Rahul Bajaj, Adv.
Ms. Sanchita Ain, AOR
Mr. Taha Bin Tasneem, Adv.For Respondent(s) Mr. Arun Sri Kumar, Adv.
For R.No.3 Ms. Pritha Sri Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the petitioners as well as learned counsel, who enters appearance on behalf of respondent No.3.
2. Issue notice, returnable on 25.11.2024.
3. Dasti, in addition, is permitted.
4. Liberty is granted to the petitioners to serve the respondents through Standing Counsel also.
5. Learned counsel for respondent No.3 states that the last date for electing the scribe shall be extended till Monday, i.e., 25.11.2024 at 5.00 P.M. for petitioner No.2.
6. List on 25.11.2024.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR(PREETHI T.C.)
ASSISTANT REGISTRAR